

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S PSR METALS PRIVATE LIMITED
OPERATING IN THE MANUFACTURING OF LEAD IGNOTS
AT MUZAFFARNAGAR, UTTAR PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PSR Metals Private Limited CIN: U27310UP2010PTC041205 PAN: AAFCP5398A
2.	Address of the registered office	7th Floor Tower-1, Unit No.-1701 Express Trade Tower-2, B-36 Sector -132, Gautam Buddha Nagar, Noida, Uttar Pradesh – 201301 (as per MCA records)
3.	URL of website	www.psrmetalscirp.in
4.	Details of place where majority of fixed assets are located	One manufacturing plant producing lead ingots along with other lead based residues is located at Begrajpur Industrial Area, Muzaffarnagar, Uttar Pradesh-251003
5.	Installed capacity of main products/ services	Furnace 5MT with Pollution Control Plant
6.	Quantity and value of main products/ services sold in last financial year	Last Audited Balance Sheet for the FY 2023-24 where in the Total revenue from operations is Rs. 1877.51(in Lacs)
7.	Number of employees/ workmen	08 employees and approx. 20 temporary workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	URL: www.psrmetalscirp.in Email request to be sent to: cirp.psrmetals@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	URL: www.psrmetalscirp.in Email request to be sent to: cirp.psrmetals@gmail.com
10.	Last date for receipt of expression of interest	4 th September, 2025
11.	Date of issue of provisional list of prospective resolution applicants	14 th September, 2025
12.	Last date for submission of objections to provisional list	19 th September, 2025
13.	Date of issue of final list of prospective resolution applicants	29 th September, 2025
14.	Date of issue of information memorandum, evaluation matrix and	4 th October, 2025

	request for resolution plans to prospective resolution applicants	
15	Last date for submission of resolution plans	3 rd November, 2025
16	Process email id to submit Expression of Interest	cirp.psrmetals@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Udyam Regn No. UDYAM-UP-58-0004159

Date: 20.08.2025

Place: Delhi

Sd/- Harmeet Kaur

Resolution Professional

PSR Metals Pvt Ltd in CIRP

IBBI Reg. No IBBI/IPA-002/IP-N00948/2020-2021/13076

Regd Office: C-10, LGF, Lajpat Nagar-III, Delhi – 110024

Email: cirp.psrmetals@gmail.com, ipharmmeetkaur@gmail.com

AFA Valid upto: 30.06.2026